BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(74)/2012 - IC

IN THE MATTER OF:

Shri Ashok Kishanrao Kondakar Plot No. 7, Milind Society Narender Nagar Nagpur- 4400015 Maharashtra

APPELLANT

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shastri Bhawan, New Delhi

RESPONDENT

Date of Hearing: 16.7.2012

Present:-

- 1. None present for the Appellant.
- 2. Smt. Asha Sota, CAPIO
- 3. Shri B.S. Patial, Section Officer, Notary Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001.
- 4. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001.

ORDER

1. The appellant is his appeal has alleged that Department has not furnished the information sought vide his application dated 08.05.2012. In his application he has sought the copies of the Notary Register of Ms. Archana D. Jaiswal and Shri Jayant Raja Bhau, Notary, Maharashtra.

- 2. The Department vide their letter dated 01.06.2012 has informed to the appellant that the Notary Register is kept and maintained by the Notary himself. This Department is not custodian of the Notary Register. This position is still maintained by the Department. The Notary Registers are with the Notary himself and this Department do not maintain such records with them.
- 3. The Appeal is disposed off.
- 4. File is consigned to records.
- 5. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.

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(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

Shri Ashok Kishanrao Kondakar, Plot No. 7, Milind Society, Narender Nagar, Nagpur- 4400015, Maharashtra (By Speed Post).

 Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001.

 Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi– 110001.

4. PPS to Law Secretary for information.

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